

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**  
Hearing through video conferencing

**T.A. No. 61/6782/2021**

This the 13<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Chandan Kasib Age 27 years S/o Sh.Dev Raj  
R/o W.No.13, Behind Lord Krishna,  
High School, Samba. ....Applicant  
(By Advocate:-Shri Abhinav Sharma assisted by Ms. Saba Atiq)

**Versus**

1. State of Jammu & Kashmir through Commissioner/Secretary, Agriculture Production Department, J&K Govt. Civil Secretariat, Srinagar.
2. J&K Service Selection Board  
Through its Secretary,  
Zumzum Building, Srinagar.
3. Chairman, J&K Service Selection Board  
Zumzum Building, Srinagar.
4. Manoj Kumar S/o Sh Panjaboo Ram  
R/o VPO Kali Barri, Samba.

....Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant seeks permission to withdraw the present T.A. Permission is granted.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)  
MEMBER (J)**